F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.05.2019

ORDER NO. 122 of 2019

Hon'ble President is pleased to partially modify the roster order no. 66 of 2019 for CESTAT Chennai to the extent indicated below:-

From 10.6.2019 and 14.6.2019 at 10.30 a.m. Ms. Sulekha Beevi C.S., Hon'ble Member (J) and Shri P. V. Subba Rao, Hon'ble Member (T) will hear all Division Bench matters.

Note:

- 1. In the event of leave of Ms. Sulekha Beevi C.S, Hon'ble Member (J), Shri P. Dinesha, Hon'ble Member (J) will sit in the Division Bench alongwith Hon'ble Member (T) and the Single Member Bench matters listed before Hon'ble Member (J) shall stand adjourned.
- 2. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website <u>www.cestatnew.gov.in</u> in the link "Daily Orders".

By order,

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.05.2019

ORDER NO. 123 of 2019

Hon'ble President is pleased to partially modify the roster **order no. 81** of 2019 for CESTAT Bangalore to the extent indicated below:-

From 24.6.2019 and 28.6.2019 at 10.30 a.m. Shri S.S. Garg, Hon'ble Member (J) and Shri Anjani Kumar, Hon'ble Member (T) will hear all Division Bench matters.

Note :

- 1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website <u>www.cestatnew.gov.in</u> in the link "Daily Orders".

By order,

Registrar

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.